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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

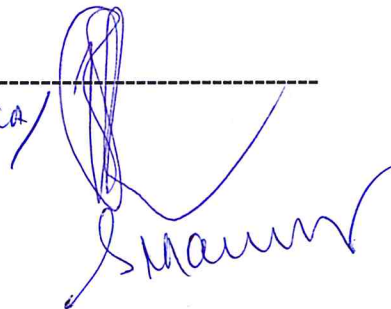
APPLICATION NUMBAER :
PETITION NUMBER : TCP/102/2016
NAME OF THE PETITIONER(S) : S. K. Ganesan & 6 others
NAME OF THE RESPONDENT(S) : Balaji Rubber Industries Private Limited & 7 others
UNDER SECTION : 397/398, 402 and 403

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

①. Dr. K. S. Ravichandran, PCS
↓
S. Manjula Devi, ADV

Respondents in CA
for Petitioners



②. P. H. Arvinth Pandian
Sr. Advocate
for Cibi Vishnu
Sai Vihari

Counsel for
Applicants

Civil

3. Deepa Mariappan
for Adv. B. Dhanaraj.

Counsel for R6-8

Deepa

ORDER

Counsel representing both parties are present. Heard argument in CA-159/2012.

Order is reserved.


(K. Anantha Padmanabha Swamy)
Member (Judicial)